

following details :-

State	In Km/ Name	Stage	Sanctioned Cost (in lacs)	Target date of completion
<b>A. Bridges</b>				
Madhya Pradesh	178\8	-	21.68	6\97
-do-	288 Indravati bridge	Survey and investigation	10.468	3\98
Maharashtra	Pranhita and other minor bridges	Alignment and location from Maharashtra side to be finalised	-	Roughly five years after align- ment and loca- tion are finalised.
<b>B. Culverts</b>				
Andhra Pradesh	Km. 100\0 to 115\0	-	46.04	3\97
-do-	Km. 115\0 to 135\0	-	48.95	9\97
-do-	Km 171.3 to 205.8	-	24.99	3\97
Madhya Pradesh	Km. 493 to 504 (8 nos.)	-	14.77	3\97
-do-	Km. 289-443 (30 nos.)	-	25.45	3\97

#### Ayurvedic Research Institute

[English]

2344. SHRI RAMSAJEEVAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the State Government has submitted a project report to the Union Government alongwith the recommendation to set up a Ayurvedic Research Institute at Neemsar in Sitapur district of Uttar Pradesh;

(b) is so, the details thereof; and

(c) the reasons for delay in the setting up of the said institute in order to encourage the manufacturing of indigenous medicines and treatment in the country whereas 21 acres of land is being made available free of cost for this research institute?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) Financial assistance of Rs. 20.00 crores has been sought from the Government of India for establishment of Ayurvedic Research Institute at Neemsar, Sitapur, Uttar Pradesh.

(c) The Proposal was carefully examined and the State Government of UP was indicated that since there is no provision for establishment of Ayurvedic Research Institute in the 8th Five Year Plan budget and the Government of India does not provide grant-in-aid for the purpose of establishment of Ayurvedic Research Institute, therefore it is not possible to consider the proposal during 8th Five Year Plan for sanction of financial assistance.

#### IIM in Andhra Pradesh

2345. SHRI VENKATARAMI REDDY ANANTHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have taken a decision to set up Indian Institute of Management in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) No, Sir. There are four Indian Institutes of Management (IIMs) located at Ahmedabad, Bangalore, Calcutta and Lucknow and the Government have recently approved establishment of two new IIMs at Calicut and Indore.

#### People's Participation in Irrigation Capacity

2346. SHRI DINSHA PATEL : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Gujarat Government has launched a scheme to facilitate irrigation capacity with people's participation in Junagarh district;

(b) if so, the details thereof;

(c) whether the Union Government propose to render financial assistance to the States for such schemes; and

(d) if so, the financial assistance provided to Gujarat for the said purpose?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b) Yes, Sir. Government of Gujarat have adopted a policy to promote participatory irrigation management in the State. As a follow up to this policy, a number of pilot projects have been undertaken in different agro-climatic regions of the State. One such pilot project is Chandravadi Minor Irrigation Scheme in Junagadh District of Gujarat.

(c) Yes, Sir.

(d) Under the Centrally Sponsored Command Area Development Programme taken up since 1974-75, there is a provision to provide financial assistance to the States for setting up farmers' associations in irrigation projects. However, no financial assistance was given for this purpose during the Eighth Five Year Plan (1992-97) to the Government of Gujarat.

#### Facilities at Mumbai Port

2347. SHRI SURESH KALMADI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Mumbai port authorities have decided to privatise certain facilities in order to meet the trade and traffic requirements of the port; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI E.G. VENKATRAMAN) : (a) Yes, Sir.

(b) Construction of tank farm for storage of liquid chemicals on the plot of land at Ambapada at an estimated cost of Rs. 20.00 crores.

#### Sports Quota

2348. DR. ARUN KUMAR SARMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of persons recruited against Sports Quota in the country during last ten years;

(b) if so, the State-wise recruitment of persons during last ten years; and

(c) the number of such recruitment in Assam Circle during last five years?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN) : (a) to (c) The Central Government does not operate any Sports Quota for employment of sportspersons. However, upto 5% Vacancies can be filled up by meritorious sportspersons in Group 'C' and 'D' Posts in the Ministries/Departments/ Establishments of the Government of India in relaxation

of the prescribed procedure/rules. The State-wise details regarding number of persons recruited in all such organisations are not compiled.

#### Audit Paras

2349. SHRI JAI PRAKASH (Hardoi) : Will the Minister of DEFENCE be pleased to state :

(a) number of 'audit paras' received in his Ministry during the last one year from the Comptroller and Auditor General of India pertaining to his Ministry and to the departments under it located in Delhi;

(b) the details of the audit paras;

(c) the action taken on each of the audit paras; and

(d) the steps taken to check irregularities henceforth?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) A total of 116 Audit Paras have been received in the Ministry of Defence in the last one year in respect of the Defence Services/Departments for the year ending on 31st March, 1995.

Audit Paras mainly relate to matters arising from the Appropriation Accounts of the Defence Services together with other points arising from the test audit of financial transactions. Briefly, these paras address persistent savings/excesses, outstanding claims/dues, expenditure without appropriate sanction, theft losses, equipment/stores losses, defects in procured indigenous/injudicious use of manpower, equipment etc.

(c) and (d) The Ministry of Defence have established systems in place for review of Audit Paras, timely remedial action and check on irregularities. Periodical review meetings are held and instructions/policy directives are issued from time to time.

Corrective/remedial measures to check irregularities are taken in consultation with Associated Finance and Audit.

#### World Bank Assistance for Guntur-Kurnool Road

2350. SHRI R. SAMBASIVA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the World Bank-aided project for widening the Guntur-Kurnool road seems to have run into rough whether because of another project "Project Tiger";

(b) if so, whether the State Government had planned to convert the 320 km road between Guntur and Kurnool connecting national highways 5 and 7, into a two-lane highway by widening the margins on both sides of the existing road;

(c) whether this scheme was projected to the World Bank for financial assistance and the Bank had agreed